

Railway Officers' Association as reported in Patriot dated 21 January, 1984 under the caption "Tussle for top posts in Rail Board" regarding issue of the policy guidelines on promotion to the posts of General Managers and Railway Board Members ;

- (b) if so, the details thereof; and
- (c) action taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) (a) to (c) A representation dated 9-8-1983 from the Federation of Railway Officers Associations was received. The Federation of Railway Officers' Association has, therein, given some suggestions to provide equitable opportunities to the officers of various organised Railway Services for promotion to the posts of General Managers, equivalent posts and posts above. These suggestions have been noted.

Promotion of Primary Education Among Children of Minorities

9599. SHRI NIRMAL SINHA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) how far the policy of promotion of primary education among the children of minorities belonging to below poverty lines implemented by the states ;

(b) what were the numbers of the children of minority group of age group and group 6-11 years completing primary education course ; and

(c) the ratio of this number to that of the children of same age group and those not having primary education course completed ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (c) School education including primary education is basically the responsibility of the States and mostly managed by them. Under the programme of Universalisation of Elementary Education (classes I-VIII) primary education is imparted to all children including those of minorities. The programme is target group oriented. Special attention is being paid for enrolling children from weaker sections of the society including SC/ST, landless agricultural labourers, urban slum-

dwellers, etc. Separate statistics are not collected community-wise.

Re-Employment/Extension of Service In IIT DELHI

9600. PROF. AJIT KUMAR MEHTA : Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of persons who were given re-employment/extension of service during 1983 by the Institutes of National importance such as IITs with the reasons for the re-employment/extension of service ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): During 1983, the Five Indian Institutes of Technology have given re-employment as per rules to 14 persons in all. All these persons were members of academic staff and their re-employment was in the interests of students and for the purpose of teaching and guiding research.

Enquiry and Reservation Clerks of Northern Railway Working on Adhoc Basis

9601. SHRI BHEEKHA BHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Enquiry and Reservation Clerks of Northern Railway, working on ad hoc basis before recruitment of Lady Reservation Clerks in 1979 were confirmed very late due to change of 'Policy of recruiting ladies only' ;

(b) whether Government propose to treat the staff working prior to recruitment of ladies as senior when the policy has been changed by the Railway Board ;

(c) whether it is also a fact that the Delhi High Court had also given its judgement that the staff working already would be senior ; and

(d) what steps the Government are going to take to remove the bickering in the minds of staff who are working prior to recruitment of ladies by 2 to 10 years ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY)

(a) No, Sir. They have not been confirmed so far.

(b) Seniority of the staff in question has been fixed as per rules.

(c) No, Sir. The Delhi High Court judgement referred to deals with the treatment of male staff on a footing of equality with female staff so long as they are working in one office.

(d) Does not arise.

**Release of Consignment of Copra by
Port Health Officer, Bombay**

9602. SHRI R.L.P. VERMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that huge consignment of Copra which was in highly decomposed state and fungus infested was released by the Port Health Officer, Bombay for public consumption ;

(b) if so, details thereof ;

(c) whether it is a fact that the Central Bureau of Investigation has conducted investigation in this matter ; and

(d) action proposed to be taken by Government in this matter against the erring officer, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) to (d) A report was received by the Government from the Central Bureau of Investigation about the involvement of the Port Health Officer, Bombay and two Officers of the Directorate General of Health Services in the release of an imported consignment of Copra, at Bombay Sea Port, which was adulterated and unfit for human consumption. Disciplinary proceedings have been drawn up against the concerned Port Health Officer. Recordable warnings were issued to the concerned two officers of the Directorate General of Health Services.

**Grant of Stipends to Medical Graduates
From Socialist Countries**

9603. SHRI BHOGENDRA JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Indian Medical Council has directed all the State Government's and all concerned officers of Health Department to grant stipends to all medical graduates who have secured degrees abroad during one year's training as interness in India ?

(b) if so, which of the State Governments are uptill now, not granting stipends to students having secured medical degrees in socialist countries and what steps are being taken to end this anomaly ;

(c) whether such medical graduate undergoing practical training in Patna and other medical college hospitals of Bihar are not granted stipends ; and

(d) if so, reasons therefor and remedial steps taken in this matter ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) The information is not readily available with Government of India.

(c) and (d) The Government of Bihar while accepting the proposal have sought certain information from the Medical Council of India to enable them to implement the scheme.

**Memo from Hindustan Construction
Workers' Union, Metro Railway
Calcutta**

9604. SHRI SUNIL MAITRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether he has received a memorandum sent on 31 December, 1983 from Hindustan Construction Workers' Union, Metro Railway Works, Calcutta ;

(b) if so, what are the demands put forward in the said memorandum ; and

(c) what steps Government have taken or propose to take for settlement of the demands contained in the said memorandum ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) :

(a) Yes, Sir.

(b) Demands put forward in the memorandum are as follows :